

ongoing welfare activities/schemes may be given to World War II veterans. The recommendation has been examined and not found feasible.

[*Translation*]

Sterilisation Cases

430. DR. P.R. GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the target fixed for carrying out Sterilisation operations from April, 1994 to March, 1995, State-wise;

(b) the target achieved upto February, 1995, State-wise; and

(c) whether the target is likely to be achieved by the end of March, 1995?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): (a) and (b) Statement is attached showing expected levels of achievement State-wise and performance upto January, 1995 (latest available).

(c) Eighty per cent achievement is expected.

STATEMENT

Sl. No.	State/UT	Expected Level of Achievement (ELA) 1994-95	Achievement 1994-95 (Apr-Jan'95)
1	2	3	4
I. MAJOR STATES (Population 1 crore or more)			
1.	Andhra Pradesh	600000	445011
2.	Assam	130000	7894
3.	Bihar	600000	58420\$\$
4.	Gujarat	280000	218579
5.	Haryana	125000	78207
6.	Karnataka	418000	310894
7.	Kerala	115000	101553
8.	Madhya Pradesh	400000	310354
9.	Maharashtra	560000	445375
10.	Orissa	200000	119938
11.	Punjab	120000	86822
12.	Rajasthan	250000	150726
13.	Tamil Nadu	325000	257962
14.	Uttar Pradesh	600000	280321
15.	West Bengal	400000	246142
II. SMALLER STATES/UTs.			
1.	Himachal Pradesh	44000	27327
2.	Jammu & Kashmir	20000	4005\$\$
3.	Manipur	3500	1237\$
4.	Meghalaya	1000	568\$
5.	Nagaland	2500	1417\$\$
6.	Sikkim	1100	248££
7.	Tripura	11200	9806
8.	A&N Islands	2000	1416
9.	Arunachal Pradesh	1500	1030
10.	Chandigarh	2700	2435

1	2	3	4
11.	D & N Haveli	600	456
12.	Delhi	42840	30000
13.	Goa	4300	3414
14.	Daman & Diu	400	300
15.	Lakshadweep	40	21*
16.	Mizoram	3500	2705
17.	Pondicherry	6000	7360
All India©©		5326380	3246347

* Provisional

\$ Achvt. upto Dec., 94

\$\$ Achvt. upto Nov., 94

££ Achvt. upto Oct., 94

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[*English*]

Industry Information Centre

431. SHRI HARISINH CHAVDA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to open Industry Information Centre for small scale industrialists at Ahmedabad in Gujarat;

(b) if so, the details thereof;

(c) whether the Government propose to open similar centre in other parts of the country also; and

(c) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) There is no proposal to open a separate industry Information Centre for small scale industrialists at Ahmedabad in Gujarat.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Registrar of Companies

432. SHRI S.M. LALJAN BASHA: Will the PRIME MINISTER be pleased to state:

(a) the number of offices of Registrar of Companies in the State of Andhra Pradesh;

(b) whether the Government propose to open more offices of Registrar of companies in the State;

(c) if so, the details thereof, location-wise;

(d) whether any reforms have been initiated to enable Registrar of companies in various States to function efficiently particularly in Andhra Pradesh;

(e) if so, the details thereof; and

(f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R.